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Title: Need to revamp and re-open Ramagundam Fertilizer Plant in Karimnagar district, Telangana.

SHRI BALKA SUMAN (PEDDAPALLI): I would like to draw the kind attention of the august House regarding the dire need to open the Ramagundam Fertiliser Unit, Karimnagar district in Telangana.

I would like to bring to your kind notice that due to limited oil resources and abundant coal reserves, coal based fertilizer plant was established at Ramagundam, Karimnagar District in the year 1971, where required coal was available at Singereni mines, Power was available at Ramagundam Thermal stations, water was available at river Godavari and there was huge consumption of urea in Karimnagar and surrounding districts. This plant was also established to provide employment in the local backward area, Telangana. The commercial production of the plant could start in November, 1980. The Fertilizer Plant at Ramagundam was designed with a capacity of 1500 MT per day. But due to limitation of technology, the plant was producing urea up to 1000 MT per day. As such the plant was de-rated to 1000 MT per day from 1-4-1982. After de-rating, the FCI plant had operation profit during 1981-82. However with accumulated losses, due to regular power cuts, and wrong rated capacity, the economics of the plant was badly affected which resulted in declaring Ramagundam plant as sick unit and it was referred to BIFR resulting in loss of employment of more than 5000 families both directly and indirectly. Even though Ramagundam Fertilizer plant produced 25,15,594 MT of urea till 31-03-1999, Government suspended the production from 1-4-1999. The Government is spending huge foreign exchange on import of urea. The demand of urea in Karimnagar surrounding districts of Telangana is more than 10 Lakh MT per year. Though Government of India has announced revamp of Ramagundam fertilizer plant through NFL and EIL more than a year back, no progress has been registered till date. I also understand that the proposed Andhra Pradesh Srinagar Gas line is also making tardy progress.

I request the Hon'ble Minister of Chemicals & Fertilisers, through the Chair, to kindly take necessary steps to revamp and re-open Ramagundam Fertilizer plant with a view to start commercial production at the earliest.

HON. DEPUTY SPEAKER: Shrimati P.K. Sreemathi Teacher. ...(*Interruptions*)

Shrimati Geetha Kothapalli – Not present ...(*Interruptions*)

Shri Rajesh Ranjan.

...(*Interruptions*)

HON. DEPUTY SPEAKER: No. You have to go back to your seat and read out. Otherwise, nothing will go on record.

...(*Interruptions*)

HON. DEPUTY SPEAKER: Now, we will go to the next time – Legislative Business. Let us take up Bills for consideration and passing.

...(*Interruptions*)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Mr. Deputy-Speaker, Sir, before we go to the Legislative Business, I would like to say that the entire country is watching. Whatever is said or denounced or slogan shouting from the Well of the House should not go on record and should not be published. That has been the practice of the House. They have raised slogans against the people who are not present in the House. That should not go on record. पप्पू जी, कुल सुबह आठ बजे बजे से काउन्टिंग शुरू होगा, आपको जवाब मिलेगा, चिंता मत कीजिए! ...(*व्यवधान*)

HON. DEPUTY SPEAKER: Now, we will go to the next item – Dr. Jitendra Singh.

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE (GULBARGA): If we have spoken any unparliamentary words, in this House there is no such precedent for shouting or protest. This is not the precedent of the House or convention. If we said something like that, then you can say unparliamentary. You have done it several times. आपने तो सौ बार किया है! ...(*व्यवधान*)

SHRI M. VENKAIAH NAIDU: Whatever said from the Well of the House, will not go on record. That is the precedent.

श्री मल्लिकार्जुन खड़गे : अगर हम एक बार ऐसा करते हैं, आप दर बात को निकालना चाहते हैं। यह अच्छा नहीं है, यह हम नहीं मानेंगे! ...(*व्यवधान*)

SHRI M. VENKAIAH NAIDU: We are in the House and that has been the practice. ...(*Interruptions*)

श्री मल्लिकार्जुन खड़गे : पार्लियामेंट के अंदर प्रोटेस्ट करने का सड्ट है। अगर आप एक्पन्ज करेंगे तो यह ठीक नहीं होगा, हमारी बात भी रखाए, वे जो कहते हैं उनकी बात भी मानिए! ...(*व्यवधान*)

HON. DEPUTY SPEAKER: Please take your seat. I will explain. Whatever he said will be on the record. If there is any controversy, that will be expunged. Otherwise, others will be on the record and there would be no problem. Protesting and taking the names, will not be on record. That is it.

Now, hon. Minister.

...(*Interruptions*)